CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP No.220/2018 OA No.3370/2017

New Delhi this the 18TH day of May, 2018

HON'BLE MR. JUSTICE DINESH GUPTA, CHAIRMAN HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)

Naveen Joshi Age about 60 years S/o Sh. R.K. Joshi, R/o BB-SG, DDA Flats, Munirika, New Delhi-110067.

...Petitioner

(By Advocate: Mr. G.D. Chawla)

VERSUS

- Dr. G. Narendra Kumar Secretary (Services)
 Delhi Secretariat, I.P. Estate, New Delhi-110001.
- Sh. Prakash Chand Controller of Accounts, Principal Accounts Office, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110001.
- 3. Sh. K.R. Meena Secretary Weight and Measure Department, 117-118, C-Block, Vikas Bhawan, I.P. Estate, New Delhi-110001.

...Respondents

(By Advocate: Mr. Girish C. Jha)

ORDER (ORAL)

HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)

The respondents in compliance of the Tribunal's order have placed on record an order dated 20.04.2018 in terms of which the

claim of the applicant has been granted. As such the order of this Tribunal has been complied with.

- 2. Needless to say that the applicant would have liberty to take remedial measure as available in law, in case, he remains unsatisfied with the order passed by the respondents.
- 3. In view of the above, the Contempt Petition is closed. Notices are discharged.

(K.N. Shrivastava) Member (A) (Justice Dinesh Gupta) Chairman

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